

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 17285/2022

NATIONAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

JYOTI DEVI @ JYOTI & ORS.

Respondent(s)

Date : 10-05-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Kumar, Adv.
Mr. Nikhil Jain, AOR
Mr. Santanu Ghosh, Adv.
Mr. Vishal Kumar, Adv.
Mr. Prashant Mohla, Adv.
Ms. Divya Jain, Adv.
Ms. Monica Dhingra, Adv.
Mr. Chandan Kumar Singh, Adv.
Mr. Sankalp Tiwari, Adv.

For Respondent(s)

Mr. Akbar Siddique, AOR
Mr. Parv K Garg, Adv.
Mr. Parwez Akhtar, Adv.
Mr. Harsh Kumar Singh, Adv.
Mr. M Fareed Siddiqui, Adv.

Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 have already filed the counter affidavit.

Respondent Nos. 4 and 5 have failed to file the counter affidavit
within the period stipulated under the rules.Respondent No. 3 has been deleted vide order dated 25.4.2024
passed by the Hon'ble Judge in Chambers.Hence, the matter shall be processed for listing before the
Hon'ble Court, under the rules.PRADIP Y. LADEKAR
Registrar